

- (iii) Supply of improved diesel and gasoline;
- (iv) Use of Compressed Natural Gas (CNG) in public transport in cities like Delhi;
- (v) Introduction of metro rail in cities to promote public transport system;
- (vi) Launching of Air quality Index and health advisory;
- (vii) Stringent source specific emission standards for polluting industries and their compliance; and
- (viii) Revised emission norms for gensets, cement plants, etc.

Constitution of environment service

†21. SHRI HARIVANSH: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether environmental experts are required on a large scale to address the environment related problems;
- (b) whether any proposal for constitution of environment service on the line of All India Service is under consideration of Government; and
- (c) whether Government is perceiving the requirement of any such service, if so, the action being taken by Government thereto, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) In order to address environment related challenges need of experts is imperative. Enhancing environmental awareness to harmonize individual behaviour for managing environment sustainably is also equally important. Awareness relates to the general public, as well as specific sections such as youth, urban dwellers industrial and construction workers, municipal and other public employees.

(b) No, Sir.

(c) No, Sir.

Prime Minister's/Minister's visit to Sri Lanka

22. SHRIMATI SASIKALA PUSHPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Prime Minister and External Affairs Minister visited Sri Lanka recently and held talks with the new Government there, if so, the details thereof;

†Original notice of the question was received in Hindi.

(b) whether Sri Lankan Tamil's rehabilitation issue and the Tamil fishermen issue were part of the discussions held; and

(c) if so, the details thereof and the response of the Sri Lankan Government thereon, steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (RETD.) V. K. SINGH]: (a) to (c) Prime Minister undertook a visit to Sri Lanka on March 13-14, 2015. External Affairs Minister visited the country on March 6-7 2015, in preparation for the Prime Minister's visit. These visits were part of the high level engagement with Sri Lanka since the election of Sri Lankan President Maithripala Sirisena on January 9, 2015. During their visits, Prime Minister and External Affairs Minister met President Sirisena, Prime Minister Ranil Wickremesinghe and Sri Lankan leaders across the political spectrum. Discussions covered a very wide range of issues of mutual interest, including political developments, strengthening economic and commercial ties, development cooperation projects and deepening of maritime security cooperation. They conveyed India's sincere support and good wishes for Sri Lanka's new journey of peace, reconciliation and progress. They reaffirmed that India stands with Sri Lanka in its efforts to build a future that accommodates the aspirations of all sections of society, including the Sri Lankan Tamil community, for a life of equality, justice, peace and dignity in a united Sri Lanka. The Sri Lankan side briefed the Indian side on recent steps taken in this regard. The problems of fishermen were also discussed during the talks. It was pointed out that this was a complex issue involving livelihood and humanitarian concerns on both sides, and that India and Sri Lanka need to find a long term solution. Both sides agreed that representatives of Fishermen Associations of the two countries would meet soon.

Impact of Iran's nuclear agreement

23. SHRI D. RAJA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the recent agreement reached between Iran and the P5+1 group of United States, United Kingdom, France, Russia, China and Germany on Tehran's nuclear programme;

(b) if so, the details thereof and Government's reaction thereto; and

(c) its impact on the bilateral and trade relations between Iran and our country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (RETD.) V. K. SINGH]: (a) Yes. Government of India is aware of an